DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
8TH LEVEL, C-WING, PLAYERS BUILDING,
DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI.

No.F. 3/6/Lit/2002/ ~~DS2~~ /~~1240-1246~~ Dated : ~~31/5/11~~

<u>NOTIFICATION</u>

No.F.3/6/Lit/02/- In exercise of the powers conferred by section 10 read with clause(g) of section (2) of the Notaries Act 1952 (53 of 1952) and the Notaries Rules, 1956 made there-under, the Lt. Governor of National Capital Territory of Delhi hereby orders the removel of the names of the following notaries from the register maintained under section 4 of the said Act, with immediate effect:-

S.No.	Name of Notaries	Cause of Removel
1.	Sh. Jagmohan Bhatia	Death
2.	Sh. P.P. Singh Sawhney	Death
3.	Sh. Mohinder Nath Kural	Unwillingness

By order and in the name of the
Lt. Governor of the National Capital
Territory of Delhi

(Tarun Sahrawat)
Addl. Secretary(Law, Justice & Legislative Affairs)
Govt. of NCT of Delhi

Copy forwarded for information to the following :-

1. The Joint Secretary (GAD)/Cord. Govt. of NCT of Delhi with one spare copy and Hindi version in duplicate for favour of publication in delhi Gazette with a request to send 25 copies of a Gazette for office use.
2. The Secretary to the Govt. of India, Ministry of Law & Justice, Shastri Bhawan, New Delhi.
3. The Secretary to Govt. of India, Ministry of Hiome Affairs, New Delhi.
4. The Registrar General, Delhi High Court, New Delhi.
5. The Divisional Commissioner, Govt. of NCT of Delhi, 5- Shamnath marg, Delhi
6. The President, Delhi Bar Association, Tis Hazari, Delhi, Karkardooma Shahdara, Delhi Patial House Court, New Delhi, Rohini Court, New Delhi, Dwarka Court, New Delhi, Saket Court, New Delhi.
7. All Notaries Concerned.

By order and in the name of the
Lt. Governor of the National Capital
Territory of Delhi

(Tarun Sahrawat)
Addl. Secretary(Law, Justice & Legislative Affairs)
Govt. of NCT of Delhi